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Declaration of Assets and Liabilities

2025

Year.....

50 (Est.)
13-2-25

I, **AMITABH CHAUHAN**, son/daughter/wife of **SRI CHANDRAMAULI PD SINGH**,
 aged **47 YEARS** years, belonging to **ADMINISTRATIVE CADRE**
 service and presently working as **SECTION OFFICER, BLAS, PATNA**

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs 12,000/-	Rs 9,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 14,57,776/- in SBI BVM Branch SB A/c	Rs 1,20,000/- in YES Bank & PNB, Patna			
(iii)	Bonds, Debentures and Shares in companies	Share of Rs 1,40,000/-	Share of Rs 65,000/-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs 500/- monthly in ABSLIC			Rs 2,500/- SIP in ABSL Bal Bhavishya Yojna	
(v)	Motor Vehicles (details of make, etc.)	Bajaj Discover Motor Cycle Reg No. BR-1AF 8909				
(vi)	Jewellery (give details of weight and value)	30 gm gold Jewellery (approx)	200 gm gold Jewellery (approx) Diamond 5 gm			
(vii)	Other assets, such as values of claims / interests		Silver 250 gm Rs 12,00,000/- M/s Shivtara Properties, Pune			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	F.No. 403 B. N. Tower Flat Area 1692 Sq Ft East Gola Road Danapur, Patna Rs 44,00,000/-				
(v)	Others (such as interest in property)	Undefined share in ancestral residential house at Gardanibagh				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13-02-25
(a)	(i) Loans from Banks	SBI, RACPC	R 23,52,714/-
	(ii) Loans from financial institutions	Patna	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rd 47,854/- AY 2023 - 24 PAN - AFJPC5576R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: **PATNA**
Date: **13/02/25**

Signature *Amitabh Chauhan*
Name of Employee: **AMITABH CHAUHAN**
Designation: **SECTION OFFICER**
Department: **BIHAR LEGISLATIVE ASSEMBLY**